

The equipment used by these expedition parties is mostly indigenous.

The purely Army expedition teams were financed partly by Regimental funds and partly by the Indian Mountaineering Foundation and Private subscriptions, and the remaining expeditions have been financed by the Ministry of Scientific Research and Cultural Affairs.

Vijnan Mandirs in Madhya Pradesh

2080. Shri Birendra Bahadur Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of Vijnan Mandirs proposed to be started in Madhya Pradesh during the Third Plan period;

(b) their locations, if decided; and

(c) how many Vijnan Mandirs were started in the State during the Second Plan period?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Phased programme for the establishment of Vijnan Mandirs in the State during the Third Five Year Plan has yet to be drawn up.

(b) Does not arise.

(c) Two.

Tribal Block

2081. Shri Basumatari: Will the Minister of Home Affairs be pleased to state:

(a) whether any multipurpose or Tribal Block is going to be granted in the plains area predominantly inhabited by the plains Tribal people in Assam other than Autonomous District of Assam in the light of the Elvin Report; and

(b) if so, the area and district likely to be selected?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). In the Second Five Year

Plan, one Special Multipurpose Tribal Block was started in the plains area of Assam at Markongshelk in Lakhimpur District. During the Third Plan period three T. D. Blocks are proposed to be started in these areas at the following places:

1. Bijni in Goalpara District
2. Dotoma in Goalpara District.
3. Boko-Bougaon in Kamrup District.

Police Force in Delhi

2082. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to refer to the reply given to part (a) of Unstarred Question No. 332 on the 26th March, 1962 and state:

(a) how many of the police personnel in Delhi are permanent, quasi-permanent and temporary as on the 1st April, 1962;

(b) how many of them have put in service for more than a year; and

(c) what facilities and benefits are given to these police personnel?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Sanctioned strength on 1-4-1962, 1,2071, Actual strength on the 1-4-1962, 11,596. of the 11596 personnel who form the actual strength of the Delhi Police, 6227 are permanent, 2412 are quasi-permanent and 2957 are temporary.

(b) All the permanent and quasi-permanent employees and 2749 temporary employees have been in service for more than a year.

(c) They are entitled to the similar facilities and benefits as are admissible to other civil servants of equivalent categories. Certain categories of police personnel are in addition entitled to rent free accommodation or house rent allowance in lieu thereof and to conveyance allowance as fixed under rules.